

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Hon'ble Chief Justice's Secretariat)

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Email: [cjsec.highcourt@gmail.com](mailto:cjsec.highcourt@gmail.com)

**Subject:** Application of Ms. Salony Wd/O Late Vishal Sotra (Ex-Sweeper) R/o H.No. 160, New Plot, Jammu, seeking her appointment on compassionate ground in terms of S.O 429 dated 06.09.2022.

## ORDER

No. 120 of 2024/Py

Dated: 01/02/2024


Ms. Salony Wd/O Late Vishal Sotra (Ex-Sweeper) R/o H.No. 160, New Plot, Jammu is hereby substantively appointed as Sweeper in the Pay Level SL 1 (14800-47100), in pursuance of "the Jammu and Kashmir Rehabilitation Assistant Scheme, 2022", and is posted as such in District cadre Jammu, against the available vacancy.

However, her appointment is subject to the condition that she shall acquire the requisite qualification of Matric (10<sup>th</sup>) within two years from the date of this order.

### Note:

- i) The appointee shall join before the Principal District & Sessions Judge, Jammu within a period of 21 days from the date of issuance of this order, who shall get all the testimonials of the appointee verified from the concerned authorities;
- ii) The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, her appointment shall be deemed cancelled ab-initio and she shall have no claim on her appointment.
- iii) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.


By Order of Hon'ble the Chief Justice.

  
(M. K. Sharma)  
Principal Secretary to  
Hon'ble the Chief Justice

No.: 112-19/Py-357 Dated 01/02/2024

### Copy to the:-

- 1 Registrar General, High Court of J&K and Ladakh at Jammu.
- 2 Registrar Vigilance, High Court of J&K and Ladakh at Jammu.
- 3 Registrar Rules, High Court of J&K and Ladakh at Jammu.  
..... for information.
- 4 Pr. District & Sessions Judge, Jammu for information and necessary action.
- 5 Director Finance, High Court of J&K Main wing, Jammu for information.
- 6 Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar for keeping record
- 6 Ms. Salony Wd/O Late Vishal Sotra (EX-Sweeper) R/O H.No. 160, New Plot, Jammu for compliance.
- 7 I/C NIC for uploading on the High Court Website.

  
Principal Secretary to  
Hon'ble the Chief Justice